

corresponding levels of the Central Board of Secondary Education (CBSE), Council of Board of School Education in India (COBSE) and other School Examination Boards, for the purpose of employment and entry to higher levels of education. The eligibility for mainstream technical & higher education courses would be determined accordingly.

Misleading claims of small educational institutions and coaching centres

3946. DR. JANARDHAN WAGHMARE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that a large number of small educational institutions and coaching centres across the country particularly in cities are making tall claims through advertisements about their students topping certain exams or guaranteeing jobs at completion of their courses they offer;

(b) if so, whether such educational institutions and coaching centres are displaying dishonest and misleading advertisements to attract more students; and

(c) if so, the steps Union Government proposes to take to curtail such malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The Ministry of Human Resource Development does not maintain data on such educational institutes and coaching centres in the country. There is as of now no law or regulation regulating the functioning of such educational institutes and coaching centres.

(c) Steps are taken from time to time to reform entrance examinations with a view to reduce dependency of aspirants on such small educational institutes and coaching centres.

Attack on Indian students

3947. SHRI N. K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether incidents of attacks on Indian students in foreign countries especially in the U.K. are increasing;